

In the National Company Law Tribunal, Jaipur

Item No. 02

CP No. (IB)-76/7/JPR/2020

UNDER SECTION 7 OF IBC, 2016

In the matter of:

M/s Fullerton India Credit Company Ltd.Applicant/Petitioners

VS.

Shri Balaji Kripa Education Pvt. Ltd.Respondent

Order delivered on 06.03.2020

ORDER

Due to administrative reasons, the matter is reposted on 12.03.2020.

By Order

Sd/-

(K.L. KAUSHIK)
COURT OFFICER